

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

O R D E R

No. 1530 Dated: 16/02/2018

In continuation to High Court order No. 1258 dated 23-12-2017, the below mentioned Data Entry Operators who have been asked to work against the higher posts in their own pay and grade till further orders shall be paid charge allowance in terms of Article 87(b) of Jammu and Kashmir Civil Services Regulations 1956 CSR Volume-I.

S. No	Name of the Official	Promoted/adjusted as
1.	Smt. Nisha Saraf	SG(DEO) promoted as Section Officer on adhoc basis in grade of Rs. PB2-9300-34800 +GP 4600. She shall work against the post of Dy. Reg. (Computer) in OPG till further orders
2.	Shri Sanjay Kumar Bhat	SG (DEO) promoted as Section Officer on adhoc basis in grade of Rs. PB2-9300-34800 +GP 4600. He shall work against the post of Dy. Reg. (Computer) in OPG till further orders
3.	Smt. Neelam Kumari	SG(DEO) Adjusted as Assistant Registrar (Computer) on adhoc basis in her own pay and grade.
4.	Shri Sanjay Kumar Verma	SG(DEO) Adjusted as Assistant Registrar (Computer) on adhoc basis in his own pay and grade.

By order;

12/16/2/18
(Sanjay Dhar)
Registrar General

No: 58800-23/N9

Dated 16/02/2018

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu
2. Secretary to Hon'ble Mr. Justice _____
...for information of their Lorships.
3. Registrar Vigilance High Court of J&K, Jammu, for information.
4. Registrar Judicial, High Court wing, Jammu/Srinagar
5. Central Project Coordinator, e-Courts, with the direction to upload the same on the website.
6. Chief Accounts Officer, High Court Main wing, Jammu
7. Accounts Officer, High Court wing Jammu/Srinagar
....for information and necessary action
8. S/Shri _____
... information and for compliance.
9. Order Book.

12/16/2/18
Registrar General